[Translation]

783 Written Answers

## Smuggling of Narcotics in Bihar

4953. SHRI LALIT ORAON: Will the Minster of FINANCE be pleased to state:

- (a) the number of cases of smuggling of narcotics registered in Bihar during 1987-88, 1989-90 and 1990-91, district-wise:
- (b) the quantity and the estimated value of the narcotics confiscated during this period, district-wise; and
- (c) the details of smuggled electronic and other goods seized in each district during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-WAR THAKUR): (a) to (c). The information is being collected and will be laid on the Table of the House

## **Emoluments Limit for Bonus**

4954. SHRI LALIT ORAON: Will the Minster of FINANCE be pleased to state:

- (a) whether the Government propose to remove the emoluments limit of Rs. 2500/for bonus to the Central Government employees;
- (b) if so, the time by which the decision is likely to be taken in this regard; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHAN-TARAM POTDUKHE): (a) to (c). No such proposal is under consideration of the Government.

[English]

## Proposals from State Governments to Float Road Bonds

4955. SHRI M.G. REDDY: SHRI RAMA KRISHNA KON-ATHALA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government have received any proposals from the State Governments to float road bonds for the development of roads:
  - (b) if so, the details thereof;
- (c) the reaction of the Union Government thereto; and
- (d) the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-WAR THAKUR); (a) to (c). A proposal from Government of Andhra Pradesh to float bonds for construction of roads and bridges was received but was not accepted.

(d) Question does not arise.

## **Development of Computerised System** with Vision and Intelligence

4956. SHRI YASHWANTRAO PATIL: Will the Minister of DEFENCE be pleased to state:

- (a) whether a computerised system with vision and intelligence is in an advanced stage of development:
  - (b) if so the details thereof;
- (c) how the Government propose to utilise this system; and